

From The District & Sessions Judge  
West District,  
Tis Hazari Court, Delhi.

To The Ld. Registrar General  
High Court of Delhi  
New Delhi

No. 889 /W.V./Gaz./DJ West/2018

Dated, Delhi the 17/12/18

Reg. : Detention of Additional Rent Controllers during Winter Vacation, 2018.

Respected Sir,

I am to inform you that the following Rent Controller and Additional Rent Controller are detained during the Winter Vacation, 2018 to dispose of urgent matters under the Delhi Rent Control Act 1958 on the dates mentioned below against their respective names :-

S.No.	Name of the Judicial Officer	Period of detention
1	Sh. Ajay Nagar, CCJ/ARC	26.12.2018 to 28.12.2018
2	Sh. Rajinder Singh, SCJ/RC	29.12.2018 and 31.12.2018

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and they are to ensure that they are available on the dates on which they have been detained for duty during the Winter Vacation, 2018.

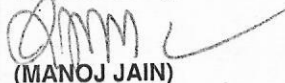
The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during Winter Vacation, 2018.

The office of the West District will remain open daily from 10.00 am to 5.00 pm except holiday, if any.

The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty.

Thanking you,

Yours sincerely,

  
(MANOJ JAIN)

DISTRICT & SESSIONS JUDGE (WEST)  
(OFFICIATING) N

No. 37150-37164 /W.V./Gaz./DJ West/2018

Dated, Delhi the 17/12/18

Copy forwarded for information and necessary action, to :

1. The District & Sessions Judge (HQ), Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration, West District, Tis Hazari Courts, Delhi.
4. The Judicial Officers Concerned with the request to detain their staff during winter vacation (they shall be entitled to avail compensatory leave in the year 2019 in lieu of the duty actually performed during winter vacation 2018).
5. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
7. The AAO, Accounts Branch through Ld. DDO, West District, Tis Hazari Courts, Delhi.
8. The PRO, Tis Hazari Courts, Delhi.
9. The PS to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
11. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
12. The Secretary Bar Association, Tis Hazari Courts, Delhi.
13. Notice Board, West District, Tis Hazari Courts, Delhi.

  
DISTRICT & SESSIONS JUDGE (WEST)  
(OFFICIATING) N